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NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

T.P.No. 87/2017 CP-100/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th November 2017, 10.30 A.M.

Name	of the Company	Ashadeep Commodites	Pvt.Ltd. &Ors	
Under Section		391(2)394		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

SANJIB DAWN. Petitioner Advocate companies

ORDER

Ld. Counsel for the petitioners made a request that time may be given for obtaining consent of the creditors. Prayer is allowed. Consent of creditors may be filed within 15 days from today.

List on 29/11/2017.

(Jinan K.R.)

Ed

Member (J)

(Vijai Pratap Singh) Member (J)

Sd